

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1552
ANSWERED ON 10TH FEBRUARY, 2022**

CONSTRUCTION OF NHS

†1552. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the existing schemes of the Government for construction of National Highways (NHs) in the country; and**
- (b) the details of the proposals received for the construction of NHs in the country especially from Gujarat?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of NHs is a continuous process. The Ministry is implementing number of schemes for development of NHs in the country such as Bharatmala Pariyojana including subsumed National Highways Development Project (NHDP), Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Pradesh Package of roads, Special Programme for development of Roads in Left Wing Extremism (LWE) affected Areas including Development of Vijayawada-Ranchi Road and Externally Aided Projects (EAP). Development of other NHs not covered under

the above schemes are taken up under National Highways (Original) [NH(O)] as per traffic density, inter-se-priority and availability of funds.

(b) The Ministry processes proposals for accordance of approval after their submission by the Executing Agencies as per norms. During 2021-22, the Ministry has sanctioned 259 proposals from State Governments / Union Territories (UTs) amounting to Rs. 28,688 crores, including 24 proposals for the State of Gujarat amounting to Rs. 807 crores. Further, National Highways Authority of India (NHAI) and National Highways and Infrastructure Development Corporation Limited (NHIDCL) have sanctioned 116 proposals during 2021-22 with total sanctioned cost of Rs. 93,226 crores, which includes 5 proposals for the State of Gujarat amounting to Rs. 5,478 crores.
